

12.00 hrs.

(Interruptions)

[English]

SHRI SOBHANA DRESWARA RAO VADDE (Vijayawada): Sir, we have given an adjournment motion regarding a very serious situation in Andhra Pradesh. Lot of things are going on in Andhra Pradesh. Lakhs of farmers are suffering, Sir. (Interruptions)

MR. SPEAKER: I will come to you.

(Interruptions)

MR. SPEAKER: Please take your seats. I am coming one after the other. Now, Shri Tejsingh Rao Bhonsle.

[Translation]

SHRI TEJSINGHRAO BHONSLE (Ramtek): Sir, it has been reported in today's 'Hindustan Times' and 'Navbharat Times' and other several news papers that a dangerous situation has arisen in Ramtek constituency. Due to floods in river Wardha an entire village in Narkhed tehsil was washed away. More than 100 people have died and over 400 are reported missing. Mevad village, situated 90 kilometres away from Nagpur was also washed away due to floods in the Wardha river. Of the 2000 houses in the village, 1500 have been devastated. This area is cut-off from the rest of the country and has become inaccessible even by helicopter. 500 persons of Mevad village are missing. Besides this, 15 persons from nearby Jajaleda village and 4 persons from Bhugaon are missing. 150 houses have collapsed. Some villages of Katol tehsil have also been affected by the floods. It is estimated that 50 persons have died in villages situated on the banks of Wardha river in Varud tehsil of Amravati district. This happened because 500 m.m. i.e. 20 inches of rainfall in 24 hours led to a sharp rise in the water level of the Wardha river. An estimated 5000 persons have been rendered homeless and their movable

and immovable assets worth Rs. 10 crores have been lost. I request the Central Government to give due compensation to the flood affected people. People, whose houses have been washed away in the floods, should be given compensation for their rehabilitation. When the water level recedes, it will leave behind so much filth that it could be a potential source of many diseases. It is hoped that the required funds will be sanctioned from the Prime Ministers Relief Fund without further delay. I request the Government to make a statement in the House today regarding this matter. Before me it was the hon. Prime Minister Shri P. V. Narsimha Rao was elected on two occasions from this constituency. So the people have many expectations of him and hopefully a positive decision will be taken in this respect. (Interruptions)

MR. SPEAKER: Please sit down Shri Kapse. Several hon. Members including Shri Bhonsle, Shri Mukul Wasnik, Dr. Gunvant Rambhan Sarode, Shri Ram Kapse, Shri Ram Naik, Shri Ram Vilas Paswan and some hon. Members from Orissa have also sought a statement. I had a talk with the Irrigation Minister. He told me that the information was being collected and the House would be informed accordingly and information would also be given on the type of relief to be provided. If he is going to make a statement then let him do so. After that we shall take up other issues. (Interruptions)

SHRI LAL K. ADVANI (Gandhi Nagar): Sir, there is a difference between this House and that House. In that House clarifications are sought after a Minister has made a statement but here conventionally no clarifications are sought on the day a statement is made by a Minister. My suggestion is that it will be more appropriate if a calling attention notice is admitted for tomorrow in the names of the Members who have given notices for Calling Attention in this regard. It will serve both the purposes of giving a statement and seeking clarifications.